

Malwa belt of Punjab is suffering due to lack of canal irrigation facility.

I would like to ask the hon. Minister that Punjab should be invited in the next meeting which is going to be held in near future. If Punjab is not invited in this meeting, it is very clear that Punjab is not going to get its share in Yamuna water on riparian right. As a result of it, Haryana and Rajasthan will have no right on the water of Sutluj-Yamuna link canal and the construction of Satluj-Yamuna link canal will not be allowed to be completed. Rajasthan will also have to suffer a heavy loss of water being supplied to it through this canal.

Has the hon. Minister accepted the riparian right of Punjab? Has Punjab no right in Yamuna water? The hon. Minister is present in the House and I would like to request him that the State which is facing a crisis and a number of problems should be provided some special assistance. At present Punjab is facing several problems and so it has certainly its right to have its share.

"Hum Choor-Choor Ho Gaye Thak
Ke-Ae Nadeem,

Manjil Unhen Mili Jo Sharike-Safar
Na The.

The people of Punjab are suffering a loss. There is an acute shortage of water in Punjab. Punjab has given 70 percent wheat of its total production in central pool. I would like to request the hon. Minister to invite Punjab also in the next meeting, to be held in connection with the sharing of Yamuna Water, so that it may get its due rights.

SHRI MOHAN SINGH (Deoria):
Speaker, Sir, through you, I would like to draw the attention of the Government towards an important issue. There is Sir Sunder Lal Hospital and Medical College affiliated to Kashi Hindu University in Eastern Uttar Pradesh. It is an important health institution of Eastern Uttar Pradesh and about 5 crore people of Eastern Uttar Pradesh and North Bihar go there for medicine and treat-

ment. Continuous strike of doctors and professors for the last one-one and a half months has disrupted the health services of this area. Patients and people who are going there for treatment, are facing lot of difficulties. The problem of that hospital and medical college is that it is affiliated to Kashi Hindu University and pay scales of professors and lecturers are fixed as per U.G.C. scales. The result is that they are not prepared to work there on such low pay scales. Another problem is that the facilities which should be provided to a hospital under health service scheme, are not being provided there. As this hospital and medical college is under the Ministry of Human resources of the Central Government which is not in a position to provide the required facilities to that institution with its limited budget provision.

I urge upon the Government of India to take that Medical College and hospital under the Ministry of Health and such arrangements may be made as are required to restart this hospital. The Vice-Chancellor of that college had proposed to resign. Under certain circumstances, through giving some assurances, the Government of India sought a temporary solution and made him to withdraw his resignation. But still the Medical college is not in the condition of proper functioning. I urge upon the Central Government to form a committee immediately to improve the condition of that college. The committee should be asked to submit its report with in one or two months and that college should be brought under the Ministry of Health from the Ministry of Human Resource Development. Improving the condition of that college, the people of Eastern Uttar Pradesh and North Bihar should be provided relief. [Interruptions]

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir, such a terrible incident has taken place in Kalahandi district of Orissa that we have to hang our head in shame. [Interruptions]

[English]

SHRI JAGMEET SINGH BRAR: The